

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 3
(CAA)-66(PB)/2019

IN THE MATTER OF:

DLK Designs Pvt. Ltd. and Kanolia Technoplast Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 02.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-

Mr. Saurabh Kalia, Mr. Apurva Jain, Adv. with Mr.
Sanjay Grover, Mr. Neeraj Arora, PCS

For the IT Deptt.

Mr. Puneet Rai, Adv.

ORDER

Arguments heard. Orders reserved.

-sd-

(M. M. KUMAR)
PRESIDENT

-sd-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)